NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA(CAA) No.88/17	-	Admission	230-232	M/s MCML Electrical Systems Pvt Ltd	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
	VWOD SWOER R	authorized Representative	~
		Applicans 1,2 &3	y my

ORDER

Matter is listed today for clarification. PCS for Petitioner Company is present. List it on 04/01/2018.

Member (T)

Member (J)